

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. 474/94

Friday, this the 25th day of March, 1994.

CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

K P Koya, S/o U. Attakoya,
Primary School Teacher,
Government High School, Agatti-682 553. .. Applicant

By Advocate Mr MR Rajendran Nair

Vs

- 1 The Administrator,
Union Territory of Lakshadweep,
Kavaratti.
- 2 The Director of Education,
Union Territory of Lakshadweep,
Kavaratti. .. Respondents

By Advocate Mr MVS Nampoothri

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Having recommended the applicant for admission,
first respondent must take a decision on Annexure A VII.
He will take such decision positively by 2.4.1994.

- 2 Application is disposed of as aforesaid. No costs.

Dated the 25th March, 1994.


PV VENKATAKRISHNAN
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN